

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

OA No. 35/2007.

18.07.2007.

Mr. Ramesh Chand counsel for the applicant.

Heard. Learned Counsel for the applicant submits that he does not want to press the OA. Accordingly, the OA stands dismissed as withdrawn.

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Vide
M.G.
P.C.


(J. P. SHUKLA)
ADMINISTRATIVE MEMBER


(KULDIP SINGH)
VICE CHAIRMAN

P.C./